

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.2852
TO BE ANSWERED ON 02.08.2017**

FREIGHT TRANSPORT

†2852. SHRI JUGAL KISHORE:

Will the Minister of RAILWAYS be pleased to state:

(a) the prescribed parameters for classification of freight under freight transport system;

(b) whether the Railways has recently made changes in the classification of various items for determining the applicable rates;

(c) if so, the details thereof; and

(d) the manner by which transparency is ensured by the Railways in decision making process in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 2852 BY SHRI JUGAL KISHORE TO BE ANSWERED IN LOK SABHA ON 02.08.2017 REGARDING FREIGHT TRANSPORT

(a) The parameters laid down for fixing tariff for transportation of goods by Rail includes cost of the service, value of the service, what the traffic can bear, competition from other modes of transportation, elasticity of demand, socio-economic conditions of the country etc.

(b) & (c) Recently, classification of Coal & Coke has been rationalized from Class-145 to Class-145A along with rationalisation of distance slabs from 24.08.2016. The classification of Red Mud and Ochre also been revised from Class-150 to Class-120. Oliflux and Monazite have been included in the classification of Goods under the main commodity head-Minerals and Ores other than Iron Ore. From 09.03.2017, Waxy Crude Oil and Books/Exercise Books/ Note Books and Work Books have been classified at Class-180 and Class LR1 respectively. Further, from 10.07.2017, Purified Terephthalic Acid (PTA) has been classified at Class-130.

(d) All policy instructions are uploaded on the website of Indian Railways on real time basis.
